

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.3149
TO BE ANSWERED ON 23RD MARCH, 2021**

**CURRENT STATUS OF THE FOOD SAFETY AND STANDARDS AMENDMENT
BILL, 2020**

3149 SHRI SUJEET KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that Government had proposed the Food Safety and Standards Amendment Bill, 2020 in September 2020 for comments
- (b) if so, the current status of the proposed bill
- (c) whether the comments on the proposed bill be published by Government and
- (d) whether the bill is likely to be introduced in the Parliament in the current session?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): A proposal had been received from Food Safety Standards Authority of India (FSSAI) to amend the Food Safety and Standards Act, 2006. The Ministry had invited public comments through a Public Notice on amendment proposals.